•J-VACANT PLOTS OF LAND IN DELHI COLOMIESt

- ♦137. SHRI SITARAM JAIPURIA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) the dates on which plot, of land were sold in Jor Bagh, Golf Links and Diplomatic Enclave areas of New Delhi;
- (b) the number of plots which are still lying vacant in each of these colonies;
- (c) whether it was one of the conditions of sale that houses should be constructed on the land within a specified period; and
- (d) if so, what steps have been taken against the defaulters?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) The plots in the three colonies were sold on different dates in 1952, 1953, 1961 and 1963.

- (b) (i) Jor Bsgh 8 (ii) Golf Links . . . 8 (iii) Diplomatic Enclave . . .
- (c) Yes, within 24 months from the date of acceptance of the bid.
- (d) Extension of time for completion of construction is generally given on recovery of penalty. If the prescribed penalty is not paid, the premises ar_e re-entered.

TALCHER THERMAL COMPLEX PROJECT

- 49. SHRI N. PATRA: Will the Minister of INTERNATIONAL TRADE be pleased to state:
- (a) whether the required foreign exchange allocation has been made for the importation of machinery for the

tTransferred from the 4th June, 1964.

to Questions Talchar Thermal Complex Project in Orissa;

- (b) the particulars of the machinery so far obtained and that yet to be imported; and
- (c) when the project is expected to be completed?

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): (a) The Hon'ble Member is. probably referring to the Talcher Industrial Complex Project. This project is still under consideration.

- (b) and (c) Do not, therefore, arise.
- 50. [Transferred to the 1st June, 1964.]

INDIAN INDUSTRIES IN NEIGHBOURING **COUNTRIES**

- 51. SHRI SANKAR PRATAP SINGH DEV; Will the Minister of INTERNATIONAL TRADE be pleased to state:
- (a) whether it is a fact that the Chairman of the State Trading poration of India has suggested Government that a stage has now come when India should explore the sibilities of starting industries neighbouring countries; and
- (b) if so, the reasons given for tak ing such a step?

THE MINISTER 01 INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): (a) and (b) After his recent visit to some of the South East Asian countries, the Chairman, State Trading Corporation has made certain general observations relating to Indian participation in the establishment of certain light industries in these countries, with a view to ensure steady and continuous export of raw materials, components and machinery from India. His formal report in this matter is awaited by the Government